

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:273  
ANSWERED ON:26.02.2013  
INCLUSION OF BHOVI IN SCHEDULED CASTES  
Shivanagouda Shri Shivaramagouda

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether it is a fact that BHOVI, BOVI, BOYI are similar terms under the category of Scheduled Castes;
- (b) if so, whether the term BHOVI Caste has not yet been notified by the Government in the country;
- (c) whether the Government has received any proposal to include BHOVI Caste in the list of Scheduled Castes; and
- (d) if so, the details thereof and the response of the Government thereon?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI P. BALRAM NAIK)

- (a) & (b) In the Constitution (Scheduled Castes) Order, 1950, only Bhovi` caste has been specified as a Scheduled caste in relation to Karnataka.
- (c) No, Sir.
- (d) Does not arise.